

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.NO.1976/96

HON'BLE JUSTICE CHETTUR SANKARAN NAIR(J), CHAIRMAN  
HON'BLE SHRI R.K.AHOOJA, MEMBER(A)

New Delhi, this 18th day of September, 1996.

Ashok K. Manchanda  
Dy. Commissioner  
of Income Tax Office  
Room No.391, Anayukar Bhawan  
Sanjay Plaza  
Agra - 282 002.

.... Applicant

Vs.

1. Union of India through  
its Secretary  
Ministry of Finance  
Department of Revenue  
North Block  
NEW DELHI.

2. Central Board of Direct Taxes  
North Block  
Central Secretariate  
NEW DELHI.

.... Respondents

The application having been heard  
on 18.9.1996, the Tribunal on the  
same day delivered the following:

O R D E R

Chattur Sankaran Nair(J), Chairman

Applicant who is working at present as  
a Deputy Commissioner of Income Tax, Agra, seeks a  
direction to respondents to grant him 'ad hoc promotion'  
in the selection grade (Non-functional) as Additional  
Commissioner of Income Tax from 15.9.1992 in the  
scale of Rs.4500-150-5700.

2. Applicant would submit that he has been hounded  
and harassed for discharging his duties faithfully,

Contd.... 2/-

but to the distaste of some in high places.

We do not propose to go into the allegations or the counter allegations, as the applicant has raised identical grievances in Annexures D and E. It is necessary that the grievances of civil servants are examined objectively and appropriate orders passed without undue delay. We direct second respondent, Central Board of Direct Taxes to consider Annexure D and E representations and deal with the contentions raised therein on merits and pass a speaking order within six weeks from today. Orders passed should be communicated to applicant without delay.

3. Applicant will produce a copy of this application and this order before second respondent. Second respondent will issue an acknowledgement and applicant shall produce it with a memo before the Registry of this Tribunal.

4. With the aforesaid directions, we dispose of the application. No costs.

Dated, the 18th September, 1996.

*R.K. Ahuja*  
(R.K. AHOOJA)  
MEMBER(A)

*Chettur Sankaran Nair*  
(CHETTUR SANKARAN NAIR(J))  
CHAIRMAN

/rao/

18.9.96  
Decided on 18.9.96  
Present with J.S.  
Explanatory of the  
Order